

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 30 of 2010 &
IA No. 39 of 2010**

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

North Delhi Power Ltd. & Ors.

.... Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Anr.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur & Ms. Sugandha Somani
Counsel for the Respondent(s) : Mr. M.G. Ramachandran with
Ms. Swapna Seshadri for R.2-DTL
Mr. Meet Malhotra & Mr. Ravi S. Singh
For DERC

ORDER

Mr. Amit Kapur, the learned counsel for the Appellant, seeks some time to file the Rejoinder.

Mr. Meet Malhotra, the learned counsel for the Commission, seeks some time to file his statement with reference to I.A. He is permitted to file his statement on or before 12.03.2010 after serving copy on the other side.

Post the matter on **15.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**